

National Company Law Tribunal

Allahabad Bench

CP NO. 90/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: Refrac Consultants & Securities Pvt Ltd
SECTION OF THE COMPANIES ACT: 98(1) of the Companies Act of 2013

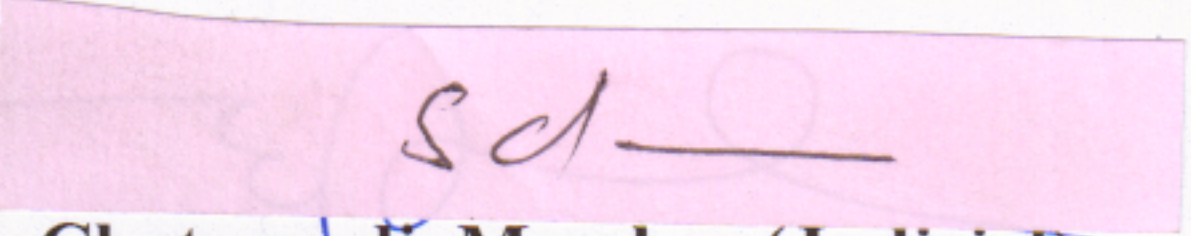
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R.K. Paramhans Singh	Advocate	Petitioner	
2.				

CP No.90/ALD/2016

Advocate Sh. R.K. Paramhans Singh proxy for D.P. Tripathi Advocate representing the petitioner. In this matter, the report of the ROC is placed on record. A copy thereof be provided to the petitioner counsel, so as to enable him to get offer/comment on objection if any, to the such report.

The matter be listed on 9 November 2017.

Dated:11.10.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Md.Zaid